



കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Stores Purchase

Agriculture Development and Farmers' Welfare Department

TENDER NOTICE

No. EE(2)10/2021. 27th May 2021.
Tender ID : 2021_AGRI_419906_2.

Notice inviting e-tender for the Supply, Installation and Commissioning of Energy Efficient Pumpsets with prime mover for Kuttadanpadam Padasekharam in Thrissur District.

On behalf of Governor of Kerala e-tender in two cover system is invited from manufactures/distributors/dealers/firms for the Supply of Energy Efficient Pumpsets with the following specification for Kuttadanpadam Padasekharam in Thrissur District.

| Sl. No. | Description of items | Quantity Required |
|---------|----------------------|-------------------|
| (1) | (2) | (3) |

- Supply, Installation, testing, trial run and commissioning of submersible axial flow pumpset with the specifications listed below, suitable for handling brackish and silty water with small salt particles, with rpm 960 (Syn) or less. The material of construction of the casing, suction bell shall be CIFG 260 with 2% NICI, impeller SS 316, shaft and sleeve should be SS 316 and vertical submerged column pipe, and delivery pipe (varies from 2 to 6 m length as per site conditions) of SS 304 with 6 mm minimum thickness. A non-corrosive metallic strainer of mesh size not more than 50 mm x 50 mm should be fitted at mouth of suction column. Any hanging portion of the delivery pipe should be supported with suitable metallic supporting frames.

| (1) | (2) | (3) | (1) | (2) | (3) |
|-----|--|--------|-----|--|---------|
| | <p>The prime mover for the pump should be 3 phase TEWC squirrel cage submersible induction motor suitable for 415 V+/-10%, 50 Hz+/- 5% connection with class "F" insulation, cubicle type panel board with all necessary protection units and instrumentation. Auto transformer starter of reputed make (SIM insertion type, remote control), MCCB including suitable metering. LED indications, selector switch single phase and dry running preventer, suitable capacitor etc., wiring and earthing should be as per regulations and specifications of KSEB and Electrical Inspectorate. Suitable water proof, Copper power cable about 20.00 m length or as per site requirement. A screen with 6 mm GI welded mesh with 50 mm x 50 mm opening size, framed in GI angles and GI tubes shall be fitted at the openings on top and sides of sump to prevent entry of unwanted materials to the pump through inflow water. The rate quoted should inclusive all the charges for supply, installation including petty civil works, trial run and commissioning, all type of transport and conveyance, loading and unloading charges, GST etc.</p> | | | <p>Fully wired, cubical type MS panel board, consisting of auto star delta starter, MCB, ELCB, LED Indicators, Selector Switch, Fuse units, Single Phase and dry run preventer, Capacitor, earthing etc., as per KSEB norms and safety norms of Electrical Inspectorate.</p> | |
| | | | | <p>The length of suction pipe is approximately 6 m, 6 mm thick made of SS 304 including all fittings such as flanges, bends etc. A non return valve should be provided at delivery side. The end of suction pipe be fitted with a Stainless Steel Strainer mesh. Delivery pipe is MS painted with anti corrosive epoxy painting. The portion of suction and delivery pipe line should be supported using suitable metallic/concrete/masonry structures the quote should be inclusive of all petty civil works.</p> | |
| | | | | <p>Suitable Vacuum pump with starter and other accessories for priming purpose.</p> | |
| a | Duty point head 3.25 m, Minimum Discharge at Duty point Head (Ips) : 475, Power Allocation 30 hp Andikkottukadavu (1 No.), Kannanchira (2 Nos.), Nakkola (1 No.). | 4 Nos. | a | Duty point head 3.25 m, Minimum Discharge at Duty point Head (Ips) : 200, Power Allocation 25 hp | 6 Nos. |
| b | Duty point head 3.25 m minimum Discharge at Duty point Head (Ips) : 625, power Allocation 40 hp Aviyoor (1 No.). | 1 No. | b | Duty point head 3.25 m, Minimum Discharge at Duty point Head (Ips) : 160, Power Allocation 20 hp | 21 Nos. |
| 2 | Supply, installation, testing and commissioning of end suction mixed flow pump set with following duty criteria, coupled with suitable electric motor with rpm less than 1000, TEFC, squirrel cage induction motor, fitted on a common base frame, with necessary fittings and couplings. The material of construction of impeller and shaft shall be SS304, and that of pump body is Cast Iron FG 260 with 2% nickel. | | c | Duty point head 3.25 m, Minimum Discharge at Duty point Head (Ips) :125, Power Allocation 15 hp | 16 Nos. |
| | <p>A shelter with FRP/GRP portable cabin, corrosion resistant, size suitable with the foot area of the pump and accessories quoted, 10 ft height with one door and two ventilators and with out floor. A pump foundation of size suitable for the weight of pump quoted has to be provided in Cement Concrete 1:3:6 or richer mix.</p> | | | <p>In accordance with respective specification as shown in the tender documents, the tender is to be submitted as e-tenders through etenders.kerala.gov.in. Since this is an online process only those bidders who have enrolled in the above portal with their on Digital Certificate (DSC) can participate in the tender. E-tender document and other details will be obtained from the above portal. Bidders are also requested to send hard copies of documents, such as Preliminary agreement, Product specification, Brochure, Test report etc., before the date and time of opening technical bid to Office of the Executive Engineer (Agri.) Office, Northern Region, Kozhikode.</p> | |
| | | | | <p>Document sale start date and time—27-5-2021, 6 p. m.</p> | |
| | | | | <p>Document sale end date and time —21-6-2021, 1 p. m.</p> | |
| | | | | <p>Bid Submission start date and time—27-5-2021, 6 p. m.</p> | |
| | | | | <p>Last date and time of receipt of e-tender—21-6-2021, 1 p. m.</p> | |
| | | | | <p>Date and time of opening of Technical Bid—24-6-2021, 2 p. m.</p> | |

Tender Fee (Online Payment)—₹ 25,000 (GST ₹ 4,500 + Kerala Flood Cess ₹ 250 is to be remitted directly by the bidder and receipt attach with tender Documents).

EMD (online payment)—₹ 3,79,600.

Date upto which the rates are to remain firm for acceptance—90 days.

Period of Supply—60 days from the date of supply order.

Tenders will be opened online in the presence of such bidders or their authorized representatives who have logged in at the prescribed time of opening. If the date fixed for opening happens to be a holiday or due to net failure the tenders will be opened in the next working day at the same time.

Scanned copy of the Preliminary Agreement in the prescribed format in Kerala Stamp Paper worth ₹ 200 should be submitted online and original to the undersigned before the opening of e-tender. The rate should be quoted in Indian Currency only.

The rules and regulations prescribed for e-tenders by the Govt. of Kerala shall be applicable to this e-tender also.

SPECIAL CONDITIONS

- The basic rate quoted should be inclusive of all charges for supply, installation, trial run, commissioning, transportation, handling, all taxes etc. but excluding GST. GST has to be quoted separately in GST Column. The firm has to supply the items at the location specified as per direction from the undersigned.
- The Bidder should specify the make and model of pumpset and motor, its KW/HP Performance, Curve, Test Report, Leaf let, Brocher etc.
- The bidder should submit authorised dealership/ Distribution certificate from manufacturer.

- The supplier should confirm the repair and service facilities, availability of spare parts etc. of the items supplied by them for a period of 10 years.
- The Executive Engineer (Agri.), Kozhikode reserves the right to award partial quantity of supply or distribute the supply to different suppliers as per decision of the technical committee constituted for the purpose.
- A scanned copy of preliminary agreement signed in Kerala Stamp Paper worth ₹ 200 should be uploaded along with tender documents.
- The successful tender will have to execute an agreement in Stamp Paper worth ₹ 200 in prescribed form and manner and also to furnish the required security amount within 14 days of the receipt of the selection notice.
- The payment shall be released only after satisfying the quantity, quality, specifications of the items supplied and success of the trial run and commissioning of the item supplied.
- Tenders, incomplete in, any respect will be summarily rejected and the decision of the undersigned on such matters will be final.
- Selected firm/manufacturer should undertake petty construction works if any required for the successful installation of the pumping unit at no additional cost.
- All annexure should be duly filled and uploaded with the tender.
- Bidders are requested to inspect the site before quoting.

Office of the Executive Engineer,
Kozhikode.

(Sd.)
Executive Engineer (Agri.) (i/c).